CENTRAL ADMINISTRATIVE TRIBUÑAL BANGALORE BENCH

Commercial Complex(BDA) Indiranagar Bangalore - 560 038

Dated : 5 Apr 88

APPLICATION NO	5&&	/88 (4)
W.P. NO.		1

Applicant Gen. Sacog.
The Wheel & Arke Plant Contract
To Workers Chris

Respondent

GM, Wheel & Axle Hand-Bra 3075.

1. Shri M. Lakshmana,
Gen Secretary,
The Wheel And Arle Plant
Contract Workers Union (Regd),
No. 31, Magadi Main Road,
Bangalon -23

2. Shai K.T. Govinde Gonda, Advocali, No. 31 Magadi Main Road, (Between Anjan Theatre and PlT Office), Bangalor - 560023.

Subject: SENDING COPIES OF ORDER PASSED BY THE BENCH

please find enclosed herewith the copy of ORDER/STAY/INTERIM ORDER

passed by this Tribunal in the above said application on 4.4.68

EADY As above

DEPUTY REGISTRAR

(JUDICIAL)

In the Central Administrative Tribunal Bangalore Bench. Bangalore

Wheel & Axle Plant Contract Workers' Union

Vs Wheel & Arche Plant & Prs. 522 88 (F)

Advocali

Date

Order Sheet (contd)

shri K.T. Govinda Gowda

Office Notes

KSPVC/PSM(A) 4.4.1988.

Orders of Tribunal

After the arguments have been heard in full, and the order was being dictated, Shri K.T. Govinde Gowda, learned counsel for the applicant union, files a memo praying for permission to withdraw this application, with liberty to approach such other forum as is competent to decide the grievance of the applicant union.

Even though we spent nearly two hours in listening to the elaborate arguments of Shri Govinde Gowda, and we were half-way through the judgment, we consider it proper to grant this request at this belated stage also.

We, therefore, grant the request of Shri Govinde Gowda and reject this application as withdrawn by the applicant union, for the reason stated in the Pappilication meno for intrologue

dms.

CENTER & BOWN OF SERVE VEHALOUNA

BANGAL URE